

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
PROTECTED MONUMENTS IN PUNJAB .

972

Sardar Sukhdev Singh Dhindsa

Will the Minister of COALCOALCOALCOALCULTURE be pleased to state :-

- (a) the number of protected monuments and heritage sites in the State of Punjab;
- (b) the amount of funds allocated during the last three years and current year, year-wise for the restoration and development of these monuments and sites;
- (c) whether Government has received any proposal for the inclusion of some more monuments from Punjab in the list of protected monuments and the details in this regard; and
- (d) the steps taken by Government for the development of these sites from the tourism point of view?

ANSWER

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS

(SHRI V. NARAYANASAMY)

(a) There are 33 protected monuments/sites declared as of national importance under the jurisdiction of Archaeological Survey of India in Punjab.

(b) The expenditure incurred on conservation, day-to-day maintenance and development of centrally protected monuments and sites in Punjab during the last three years and current year upto Sept. 2010 is as under:

Year	Rupees in lakhs
2007-08	170.79
2008-09	166.77
2009-10	293.77
2010-11	
(upto Sept.2010)	90.88

(c) There is no proposal on protection of more ancient monuments or sites under consideration by the Central Government.

(d) The Archaeological Survey of India has undertaken special initiatives for aesthetic landscaping of open areas, facilities of drinking water, toilet facilities, easy accessibility for physically challenged persons, approach roads and pathways, informative signage, etc. to develop the monuments and sites from tourism point of view.